

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**CP (IB) No. 267/Chd/Hry/2022**

**IN THE MATTER OF:**

**Indian Bank**

...

**Petitioner**

**Versus**

**Sh. Lajpat Rai**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI. UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner/RP : Mr. Dharam Paul Garg, Advocate**

**ORDER**

Arguments heard. Order reserved.

Sd/-

**(UMESH KUMAR SHUKLA)  
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)  
HON'BLE MEMBER (J)**